

Date: 25.11.2010

OA. No. 24/06

**Hon'ble Justice Shri Alok Kumar Singh, Member (J)**  
**Hon'ble Shri S. P. Singh, Member (A)**

List revised. Nobody is responding for the applicant. Shri Z. Khan holding brief for Shri Azmal Khan, learned counsel for the applicant is present. O.A. is dismissed for default and non prosecution.

*SPS*  
Member (A)

*AK*  
Member (J)

v

*copy handed  
dated 25-11-2010  
Purposed  
01-12-2010*